

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 9

CA 489/2022 C.A.(CAA)/167(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **HRITIK TECHNOLOGIES & REALTY
PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Adv Ahmed Chunawala ,

Rule 11 of NCLT, 230- 232 of the companies Act, 2013

ORDER

List this matter on Board on 21.10.2022 for further consideration
and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)